

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

115. I.A. 5010/2023

I.A. 1591/2024

In

C.P.(IB)-690(MB)/2022

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **24.06.2024**

NAME OF THE PARTIES: Indusind Bank Ltd.

V/s.

Siti Networks Limited..

Appearance

For Applicant :Adv. Payal Kakra a/w Sagar Ghogre i/b Govind

Solanke 5010/23-TV18 BROADCAST LIMITED

Adv. Arveena Sharma a/w Advocate Shrishti Agnihotri i/b Chandhiok

and Mahajan on behalf of the Resolution Professional. Adv. Payal

Kakra and Shivam Mehrotra, Counsels for TV18 in IA/5010/2023,

Mr.Prateek Mishra for Dish TV India Limited in I.A No. 1591/2024 all

are present through VC.

SECTION 7 OF THE IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

I.A.5010/2023

At the request of Ld. Counsel for the Applicant, list this matter on **19.08.2024**.

I.A.1591/2024

Ld. Counsel for Respondent seeks time to place on record short affidavit-in-reply. Let the details/payment as well as new agreement entered into between the parties during CIRP period be placed on record.

List this matter on **19.08.2024**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
---Harshada---

Sd/-
LAKSHMI GURUNG
Member (Judicial)